

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT)(Insolvency) No. 224 of 2019**

**IN THE MATTER OF:**

**Mr. K.P. Jayaram and Anr.**

**...Appellants**

**Vs**

**M/s. Radha Exports(India) Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant:**

**For Respondents: Ms. Guru Krishna Kumar, Senior Advocate along  
with Mr. N.Ramakrishnan, Advocates**

**O R D E R**

**08.08.2019** Heard parties. It will be open to the Respondent to produce any evidence regarding the total dues including interest, as disbursed to the Appellants, by filing a Reply Affidavit within a week.

Post the case 'for orders' on **22<sup>nd</sup> August, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)